


In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
23-06-2021

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S. 126/2012 2. O.S. 1256/2013 3. O.S. 1637/2013 4. Ex 37/2015 5. O.S. 1656/2019 6. O.S. 1097/2020 7. O.S. 965/2021	

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bangalore Rural District,
Bangalore

Cause list dated 23.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 865/2007		
2.	OS. 807/2013		
3.	OS. 1000/2013		
4.	OS. 610/2015		
5.	OS. 584/2018		
6.	OS. 1571/2018		
7.	OS. 1467/2019		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cause list dated 23.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1377/2013		
2.	OS. 1204/2016		
3.	OS. 1330/2016		
4.	OS. 1835/2016		
5.	OS. 734/2017		
6.	OS. 1260/2017		
7.	Ex. 4/2018		
8.	OS. 71/2018		
9.	OS. 612/2018		
10.	OS. 902/2018		
11.	OS. 1312/2019		
12.	OS. 624/2021		
13.	OS. 986/2021		
	Judgment		
14.	OS. 737/2017		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Bengaluru Rural District, Bengaluru,
The following cases are posted to **23-06-2021**

V.C link for IVASCJ,BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1. R.A. 148/2012	Arguments 1. R.A.135/2013
Hearing 1.O.S.1209/2019 2. O.S.994/2021	

IV ASCJ **22.06.2021**
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 23-06-2021

I Session (Morning)	II Session (Afternoon)
<p><u>HEARING</u></p> <ol style="list-style-type: none">1. OS. 2362/20072. OS. 280/20093. OS. 595/20114. OS. 469/20125. OS. 583/20156. OS. 719/20157. Misc. 57/20168. OS. 778/20169. OS. 1011/201610. OS. 995/2021	<p><u>ARGUMENTS</u></p> <ol style="list-style-type: none">1. OS. 1513/20072. OS. 121/20083. 708/20084. 917/20085. OS. 1332/20086. OS. 834/2013

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 23-06-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 1605/2006 2. OS. 2007/2006 3. OS. 1375/2008 4. OS. 1453/2008 5. RA. 76/2014 6. RA. 4/2015 7. RA. 6/2015 8. OS. 1068/2015 9. RA. 75/2015 10. RA. 80/2015 11. OS. 996/2021	1. RA. 85/2015 2. RA. 101/2015 3. MC. 86/2017 4. MC. 92/2017 5. MA. 73/2017 <u>ARGUMENTS</u> 6. RA. 133/2012

Sd/-
C/c VI Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.